

**12.14 hrs.**

Title: Regarding restoration of foodgrains Quota allocated to Kerala by the Union Government under P.D.S.

SHRI N.N. KRISHNADAS : This is a very important matter, we would like to raise in the House. Kerala is a State known, from the very beginning itself, as a food deficit State. During our First Green Revolution itself, the then Prime Minister, Shri Lal Bahadur Shastriji, saidâ€¦.

MR. SPEAKER: Oh, dear! You are coming from that time.

SHRI N.N. KRISHNADAS (PALGHAT): I should mention this thing. He advised us, "You should produce cash crops and whatever the food grains you require, we will provide them." That is why, Kerala is the only one State, from the beginning itself, which is having a statutory rationing system and a very well developed Public Distribution System. Now, what happened? In our State, we were getting 1 lakh and 30 thousand metric tonnes of food grains and today it is 21 thousand metric tonnes and again, last week, it was reduced to 4000 metric tonnes. Now, it is reduced to 82 per cent. It is such a food deficit State. It is a very serious matter and all the MPs from Kerala are concerned with it; hundred per cent MPs from Kerala are supporting this UPA Government. [\[MSOffice16\]](#)

So, all the MPs from Kerala are supporting the UPA Government, but this Government is doing total injustice to Kerala. Kerala being a food deficit State, this act of the Government is totally unjustified. Therefore, we urge upon the Government to immediately restore the quota of food grains allocation to Kerala at the earliest. This is the demand we would like to the Government. ...(*Interruptions*)

श्री सैयद शाहनवाज़ हुसैन (भागलपुर) : आप सपोर्ट विदडू कर लीजिए। ...(*व्यवधान*)

MR. SPEAKER: Shri P.C. Thomas, Shri Francis George, Shri Rupchand Pal, Shri Karunakaran, Shri Suresh Kurup, Shrimati Sujatha, Shrimati Satheedevi, Shri Ram Gopal Yadav, Shri Mohan Singh, Shri Gurudas Dasgupta, Shri Chandrappan and the names of all the other hon. Members who wish to associate will be associated with this matter.

SHRI BASU DEB ACHARIA : Mr. Speaker, Sir, in spite of the assurance given by the Food Minister to restore the quota, it has not been done. ...(*Interruptions*) The Leader of the House is sitting here. We demand that he should respond to this issue. ...(*Interruptions*)

MR. SPEAKER: I have allowed you. I am thankful to you all that you accepted my request to wait till the Question Hour is completed.

...(*Interruptions*)

MR. SPEAKER: What is happening? No, this is not expected of you. Please don't do this.

...(*Interruptions*)

MR. SPEAKER: I can only say this is very unfortunate. If you follow certain tactics which does not add to your glory and which does not show importance to the subject, will it serve the purpose? The Minister has already responded.

...(*Interruptions*)

MR. SPEAKER: Shri Sukhdev Singh Dhindsa.

...(*Interruptions*)

MR. SPEAKER: Only Shri Sukhdev Singh Dhindsa's statement will go on record.

(*Interruptions*) â€¦\*

MR. SPEAKER: I have allowed you. All your names have been associated.

...(Interruptions)

MR. SPEAKER: I will not adjourn the House.

...(Interruptions)

अध्यक्ष महोदय : श्री सुखदेव सिंह धींसा,

श्री सुखदेव सिंह धींसा : महोदय, मेरा, ...(व्यवधान) ये बोलने तो दें। ...*(Interruptions)*

MR. SPEAKER: Only Shri Sukhdev Singh Dhindsa's statement will be recorded.

*(Interruptions) ... (Not recorded)*

श्री सुखदेव सिंह धींसा (संगरूर) : महोदय, आप इनको बोलिए। ...(व्यवधान) कोई सुनने के लिए तैयार ही नहीं है। ...(व्यवधान)

SPEAKER: You have made your point. You have placed your demand before the House. What do you want?

...(Interruptions)

MR. SPEAKER: Those who are in the aisle will be in trouble. I will issue notices against you, Mr. Ajaya Kumar. Take down the names of Members who are standing in the aisle.

...(Interruptions)

MR. SPEAKER: Mr. Basu Deb Acharia, I would request you to ask them to go away from the aisle.

...(Interruptions)

**12.18 hrs**

*(At this stage, Shri P.C. Thomas came and sat near the Table.)*

...(Interruptions)

श्री सुखदेव सिंह धींसा : आपका प्रोटेस्ट हो गया है। ...*(Interruptions)*

\* Not recorded.

MR. SPEAKER: Nothing will be recorded except Mr. Dhindsa's statement.

*(Interruptions) \**

**12.19 hrs**

*(At this stage, Shri P.C. Thomas went back to his seat.)*

...(Interruptions)[\[R17\]](#)

MR. SPEAKER: I have not even got an ounce of food with me, how can I give it to you. Why are you disturbing the House? You have raised it very forcefully. I have allowed you to raise it. I am grateful to you that you have allowed the Question Hour to continue. I do not know, how are you helping your cause.

...(Interruptions)

MR. SPEAKER: The hon. Finance Minister has already said. What can be done?

...(Interruptions)

MR. SPEAKER: Do not record anything.

*(Interruptions) â€¦\**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Mr. Speaker Sir, I would like to inform the hon. Members that as the Food and Agriculture Minister is not present here, I will convey the sentiment of the hon. Members. The other day, while replying exhaustively, he explained the position. But still when the hon. Members have brought this matter to the attention of the House, I will convey it to him and I will see that what best, in the given situation, can be done...*(Interruptions)*

SHRI BASU DEB ACHARIA : Sir, in the other House, the hon. Minister gave an assurance...*(Interruptions)*

MR. SPEAKER: The hon. Finance Minister has also assured you. The Leader of the House has also said it.

...*(Interruptions)*

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\* Not recorded.

MR. SPEAKER: I am very hurt and disappointed. You are following tactics which are not to be followed.

...*(Interruptions)*

MR. SPEAKER: The Leader of the House has given an assurance that he will faithfully report it to the concerned Minister and they will try to do whatever can be done.

...*(Interruptions)*

MR. SPEAKER: You have made your demand. They have heard it. What more can you do?

...*(Interruptions)*

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, there has been no assurance...*(Interruptions)*

MR. SPEAKER: What assurance? Is this the way for the Parliament to run that immediately an assurance can be given?

...*(Interruptions)*

SHRI GURUDAS DASGUPTA : Of course, Sir...*(Interruptions)*

MR. SPEAKER: Very well, that is your perception.

...*(Interruptions)*

SHRI BASU DEB ACHARIA: Sir, we have been raising this issue from the very first day and in spite of our raising the issue, further four per cent has been reducedâ€¦ *(Interruptions)*

SHRI GURUDAS DASGUPTA : Sir, we want an assurance that problems of distress of Kerala will be addressed by the Government...*(Interruptions)*

MR. SPEAKER: Please do not record anything that is being said without my permission.

*(Interruptions) â€¦\**

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\* Not recorded.

MR. SPEAKER: I have allowed you. I have given full hearing. I do not approve of the methods that have been adopted by the Left Parties. Yes, Mr. Dhindsa, kindly go ahead.

...(Interruptions)

MR. SPEAKER: He has assured full consideration and I am sure the seriousness of the matter is being perceived by the Government and certainly, if you want me to join, I am sure I am joining in the request to take all necessary action as the hon. Members are agitating. If you are not satisfied even after this and you think that your voice is more important, then I cannot help it.

...(Interruptions)

SHRI P.C. THOMAS (MUVATTUPUZHA): Thank you, Sir...(Interruptions)

MR. SPEAKER: Mr. Thomas, you are going beyond your limits. You have already violated the rules. Now, I am not giving empty threats, I will start taking action.

...(Interruptions)

SHRI P.C. THOMAS : Sir, this is a very serious issue...(Interruptions)

MR. SPEAKER: Do not record one word of Mr. Thomas.

(Interruptions) ...(Not reco[r18]rded)